## GOVERNMENT OF INDIA MINISTRY OF COAL

### LOK SABHA UNSTARRED QUESTION NO.4260 TO BE ANSWERED ON 11.8.16

#### **Displacement of Tribal Communities**

4260. SHRI DUSHYANT CHAUTALA: SHRIMATI MAUSAM NOOR:

Will the Minister of COAL be pleased to state:

- (a) whether the human rights group Amnesty International or any other Non-Governmental Organisations recently released a report highlighting the pattern of human rights violation mainly because of displacement of tribal communities by Coal India Limited (CIL) in several States of the country, and if so, the details thereof and the reaction of the Government thereto;
- (b) the number of the cases registered about the violation of human rights and the number of tribals displaced due to acquisition of land for mining of coal during the last three years and the current year, State-wise;
- (c) whether the tribal people opposed the expansion of coal mining in Odisha and Chhattisgarh;
- (d) if so, the details thereof and the steps taken to hold consultations with the representatives of the communities; and
- (e) the other steps taken/being taken by the Government to safeguard the interests of the tribal people?

#### ANSWER

# MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, MINES AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (e): The information is being collected and will be laid on the Table of the House.

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